GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 620

TO BE ANSWERED ON 3RD DECEMBER, 2025 VERIFICATION OF BENEFICIARIES OF PMGKAY

620. SHRI RADHAKRISHNA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is planning verification of beneficiaries under Pradhan Mantri Garib Kalyan Yojana (PMGKAY);
- (b) if so, the details thereof including the steps taken in this regard; and
- (c) the number of beneficiaries deleted or declared ineligible, during the last five years, State and year-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The Public Distribution System is operated under the joint responsibility of the Central and the State/UT Governments. As far as the operational responsibility is concerned, which includes allocation within State/UT, identification of eligible families, issue of Ration Cards, Aadhaar Seeding in Ration Cards, distribution of foodgrains to eligible beneficiaries and supervision of the functioning of Fair Price Shops etc., rests with the concerned State/UT Governments.

Further, during 2024–25, DFPD undertook a comprehensive data analytics exercise wherein multiple KPIs—such as beneficiaries aged over 100 years, silent ration cards, duplicate ration cards and beneficiaries below 18 years with single-member ration cards—were applied to the PDS database. This database was also cross-matched with datasets of other Ministries (Aadhaar, CBDT, MoRTH, MCA, and CBIC).

This exercise flagged approximate 8.51 Crore beneficiaries (2024 to 2025) and list of these flagged beneficiaries were shared with the respective State/UTs for conducting field verification and to take necessary action as deemed fit on these cases. Till date, the respective States/UTs have deleted 2.12 Crore beneficiaries of the above flagged beneficiaries, thus making space for eligible waitlisted beneficiaries.

(c): As an outcome of the use of technology in Targeted Public Distribution System (TPDS) operations, i.e., digitization of ration cards/beneficiary databases, Aadhaar seeding, de-duplication process, identification of duplicates, ineligible records, deaths, permanent migration of beneficiaries, etc. all States/UTs have been able to weed-out approx. 2.25 crore ration cards between 2021 to 2025 (till date) in order to achieve rightful targeting. A statement showing deleted Ration Cards is at **Annexure.**

States/UTs-wise deleted Ration Cards (2021-25)

Sl.	State/UT	2021	2022	2023	2024	2025(till date)
1	Andhra Pradesh	13,128	30,94,232	52,610	49,215	50,681
2	Andaman And Nicobar Islands	196	950	47	512	102
3	Arunachal Pradesh	-	1,151	328	268	1,128
4	Assam	11,120	28,590	38,590	1,61,516	24,381
5	Bihar	15,678	1,61,809	4,49,525	16,86,266	1,49,043
6	Chandigarh	-	684	2,291	207	2,401
7	Chhattisgarh	10,400	20,715	29,108	57,371	60,496
8	Dadar& Nagar Haveli & Daman & Diu	2,454	73	1	151	1,101
9	Delhi	448	116	3,686	61,292	11,438
10	Goa	805	2,117	5,801	166	3,467
11	Gujarat	2,19,151	1,32,519	1,35,362	30,889	69,102
12	Haryana	-	1,96,174	8,49,972	3,28,557	13,43,474
13	Himachal Pradesh	2,538	3,299	7,551	9,673	7,400
14	Jammu And Kashmir	33,677	2,927	5,403	4,767	3,036
15	Jharkhand	-	75,137	29,771	6,374	67,730
16	Karnataka	42,558	48,477	74,401	27,105	50,594
17	Kerala	1,04,511	41,998	40,800	11,555	7,261
18	Ladakh	614	30	58	615	764
19	Lakshadweep	33	38	89	88	32
20	Madhya Pradesh	9,93,704	98,186	4,96,092	7,04,848	2,60,285
21	Maharashtra	36,119	1,44,985	2,01,676	1,74,342	1,33,469
22	Manipur	9,411	30,493	9,684	7,215	6,515
23	Meghalaya	=	402	1,612	449	102
24	Mizoram	1,637	3,617	4,115	2,548	742
25	Nagaland		3,428	3,177	3,924	1,347
26	Odisha	-	64,122	31,240	19,420	1,21,134
27	Puducherry	1,731	538	847	898	763

28	Punjab	3,305	1,52,497	1,23,722	7,520	2,290
29	Rajasthan	1,35,283	2,65,390	26,386	1,03,444	6,05,826
30	Sikkim	-	458	-	604	2,116
31	Tamil Nadu	2,00,942	86,150	73,875	63,905	33,339
32	Telangana	-	4,988	34,064	3,424	1,40,947
33	Tripura	1,100	1,254	800	467	4,334
34	Uttar Pradesh	7,19,213	9,99,100	7,00,138	8,41,123	5,97,012
35	Uttarakhand	49,712	66,627	9,691	4,589	3,014
36	West Bengal	2,93,326	6,47,003	7,56,860	5,09,952	3,74,519
	Total	29,02,794	63,80,274	41,99,373	48,85,259	41,41,385
